## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3567 ANSWERED ON:24.08.2011 MISMANAGEMENT IN BSNL AND MTNL Choudhary Shri Harish;Gohain Shri Rajen;Joshi Shri Mahesh;Mahendrasinh Shri Chauhan ;Singh Shri Ijyaraj ;Sinh Dr. Sanjay;Vasava Shri Mansukhbhai D.

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether cases of corruption and mismanagement by officials of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have been reported;

(b) if so, the details thereof and the action taken by the Government in this regard;

(c) whether Sam Pitroda Committee has made any reference to BSNL officials in its report; and

(d) if so, the details thereof and action taken by the Government thereon?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a)&(b) Yes Madam. To mitigate the corruption by the officials of Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL), the complaints received are promptly investigated / got investigated and based on the report of such investigations and gravity of offences made by the accused officials, necessary penalties as per Rules are imposed. A statement indicating the number of penalties awarded in respect of Group 'A' officials working in BSNL and MTNL during 2008 to 2011 (upto July) is given below:

Year BSNL MTNL

Major Minor Warning Govt. Major Minor Warning Govt. Penalty Penalty Displeasure Penalty Penalty Displeasure

2008 57 20 2 2 11 3 0 0

2009 38 10 6 1 4 2 0 0

2010 24 12 11 11 3 1 1 0

2011 26 2 0 0 2 0 0 0 (upto July)

(c)&(d) Sam Pitroda Committee has not made any reference w.r.t. corruption and mismanagement by BSNL officials in his report.